

**IN THE INCOME TAX APPELLATE TRIBUNAL
AHMEDABAD “C” BENCH**

**(BEFORE SHRI MAHAVIR PRASAD, JUDICIAL MEMBER
& SHRI AMARJIT SINGH, ACCOUNTANT MEMBER)**

[Through Virtual Court]

**ITA. No: 697/Ahd/2019
(Assessment Years: 2014-15)**

Siskaa Chemicals Ltd. 601, Shivalik Abaise, Near Platinum Residency, Opp. Anandnagar Bus Stop, Anandnagar Road, Ahmedabad-380015		Pr. Commissioner of Income Tax-4, Ahmedabad
PAN No. AAOCS2423E		
(Appellant)		(Respondent)

**Appellant by : Shri Firoz Bodla, A.R.
Respondent by : Shri Sanjeev Jain, CIT/DR**

(आदेश)/ORDER

Date of hearing : 27 -10-2021
Date of Pronouncement : 29 -10-2021

PER MAHAVIR PRASAD, J.M.

1. This appeal has been filed by the Assessee is directed against the order of the Ld. CIT(A) vide order dated 06/03/2019 for A.Y. 2014-15.

2. At the outset, Advocate for the appellant has requested to withdraw this appeal. The Ld. DR has no objection. In view of the submission made by the appellant's advocate, the appeal filed by the assessee is dismissed as withdrawn.
3. In the result, appeal filed by the Assessee is dismissed as withdrawn.

Order pronounced in Open Court on	29 - 10- 2021
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Sd/-
(AMARJIT SINGH)
ACCOUNTANT MEMBER **True Copy**
Ahmedabad: Dated 29/10/2021

Sd/-
(MAHAVIR PRASAD)
JUDICIAL MEMBER

Rajesh

Copy of the Order forwarded to:-

1. The Appellant.
2. The Respondent.
3. The CIT (Appeals) –
4. The CIT concerned.
5. The DR., ITAT, Ahmedabad.
6. Guard File.

By ORDER

Deputy/Asstt.Registrar
ITAT,Ahmedabad